## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

## LOK SABHA UNSTARRED QUESTION NO. 1850 (TO BE ANSWERED ON 07.03.2018)

#### **VACANT POSTS**

†1850. SHRI RAMESH CHANDER KAUSHIK: SHRI KIRTI AZAD: SHRI SHER SINGH GHUBAYA: DR. RAVINDRA KUMAR RAY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government gives any suggestions to the departments concerned for taking necessary steps to fill up the vacant posts on an early basis, if delay is noticed in filling of vacant posts across the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any data of the posts lying vacant in all the Ministries and Departments in the country and if so, the details thereof, departmentwise;
- (d) the steps taken by the Government to ensure that the unemployed get employment and the rate of unemployment in the country does not go up;
- (e) whether there is delay in making new recruitments for filling up a large number of posts lying vacant for a long time in the country and if so, the reasons therefor; and
- (f) whether a number of cases of delay in declaration of results in cases of recruitments being made are also coming to light and if so, the details thereof and the reaction of the Government thereto?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) and (b): Yes Madam. Department of Personnel & Training (DoP&T) has issued instructions vide Office Memorandum (OM) Number 22011/4/2013-Estt.(D) dated 08.05.2017 prescribing Model Calendar for timely convening of Departmental Promotion Committee (DPC) meeting and to ensure that approved select panels are ready on the date of commencement of vacancy year.

The Administrative Ministries / Departments are also advised vide DoP&T OM No. 39020/18/2016-Estt (B)/3127101 dated 19.12.2016 for reporting vacancy position with respect to Direct Recruitment (DR) posts to the concerned recruitment agencies i.e. Union Public Service

Commission (UPSC) and Staff Selection Commission (SSC) etc. for filling up of such Direct Recruitment vacancies in a timely manner.

- (c): Annual Report on Pay & Allowances of Central Government Civilian Employees 2016-17 published by Pay Research Unit, Department of Expenditure, Ministry of Finance containing information on Central Government civilian employees group-wise (Gazetted/Non Gazetted) estimated number of Central Government civilian regular employees Ministry / Department wise as on 01.03.2016 is at Annexure-I.
- (d): The Government is implementing the National Career Service (NCS) as a Mission mode Project for transformation of the National Employment Service to provide a variety of employment related services like career counseling, vocational guidance, information on skill development courses, apprenticeship internships etc. To provide these services online, a National Career Service Portal has been developed. The NCS Project is supported by Call Centre / Helpdesk and a network of delivery channels including employment exchanges. National Career Service portal is hosted at URL <a href="https://www.ncs.gov.in">www.ncs.gov.in</a> and a toll free number 1800-425-1514 is operational.

A scheme called Pradhan Mantri Rojgar Protsahan Yojana has been launched in the year 2016-17 for incentivizing industry for promoting employment generation. Under this scheme employers would be provided an incentive to enhance employment where the Government is paying the employer's contribution of 8.33 % EPS made for the new employees. In textile (apparel and made-up) sector, the Government is also paying the 3.67% EPF contribution of employers in addition to paying the 8.33% EPS Contribution.

(e) and (f): UPSC conducts Direct Recruitment to various Group 'A' and Group 'B' Gazetted posts based on the number of vacancies reported by the Ministries / Departments / Union Territories.

Structured Examinations for Direct Recruitment is conducted by the UPSC in accordance with the Rules of Examinations notified by the various Nodal Ministries/Department of the Government of India. These examinations are conducted as per the Annual Programme of Examinations issued six months in advance for the next Calendar Year.

There is no case of delay in declaration of results, except in respect of two Limited Departmental Competitive Examination where in there is delay due to pending court cases.

Further, there is no delay in declaration of result by the Staff Selection Commission.

Besides UPSC and SSC, the Ministries and Departments also undertake recruitment for certain posts. The data regarding time taken in respect of these recruitments is not centrally maintained.

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